

FORM A: PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE KIND ATTENTION OF THE CREDITORS OF BEST IT WORLD (INDIA) PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	BEST IT WORLD (INDIA) PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	17-12-1996
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies- Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U30000MH1996PTC104553
5.	Address of the registered office and principal office (if any) of corporate debtor	87, Mistry Industrial Complex MIDC Cross Road 'A', Andheri Mumbai-400093, Maharashtra. www.iball.co.in
6.	Insolvency commencement date in respect of corporate debtor	22-05-2024
7.	Estimated date of closure of insolvency resolution process	18-11-2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Rakesh Kumar Tulsyan IBBI/IPA-001/IP-P01144/2018-19/11970
9.	Address and e-mail of the interim resolution professional, as registered with the Board	B-4, Vinay Tower, Kranti Nagar, Lokhandwala, Kandivali East, Mumbai – 400101 tulsyanrk@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	<i>B-4, Vinay Tower, Kranti Nagar, Lokhandwala, Kandivali East, Mumbai – 400101</i> CIRP.BESTIT@GMAIL.COM
11.	Last date for submission of claims	05-06-2024
12.	Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: https://ibbi.gov.in/home/downloads Physical Address: B-4, Vinay Tower, Kranti Nagar, Lokhandwala, Kandivali East, Mumbai – 400101

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **BEST IT WORLD (INDIA) PRIVATE LIMITED** on 22-05-2024.

The creditors of **BEST IT WORLD (INDIA) PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before 05-06-2024 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

The claims with proof are to be submitted as per following specified forms:

Form B: - For Claims by Operational Creditors Except Workmen and Employees

Form C: - For Claims by Financial Creditors

Form D: - For Claims by A Workman or An Employee

Form E: - For Claims by Authorized Representative of Workmen and Employees

Form F: - For Claims by Other Creditors.

Copy of the above Forms can be downloaded from <https://ibbi.gov.in/home/downloads> or from sending email to the IRP. Submission of false or misleading proofs of claim shall attract penalties under IBC 2016.



Date: 22-05-2024

Place: Mumbai

Rakesh Kumar Tulsyan
Interim Resolution Professional
IBBI/IPA-001/IP-P01144/2018-19/11970